

(b) The discussions at the meeting of the Council were not in the nature of final decisions, but only in the nature of recommendations, as the Council's functions are of an advisory nature. Government will, however, consider the recommendations of the Council and take appropriate decisions thereon.

#### Anti-Drinking Propaganda in Delhi

1049. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the nature of propaganda carried out against drinking in Delhi;

(b) the amount spent on the same during 1959-60 so far; and

(c) the results achieved so far?

**The Minister of Home Affairs (Shri G. B. Pant):** (a) The propaganda against drinking in Delhi is conducted through various media such as exhibitions, film shows, dramas, songs, bhajans and public meetings. Through all these media, the evils of drink and the virtues of temperance are brought home to the people. For the present propaganda is confined to the poorer section of the population.

(b) During the year 1959-60, an amount of Rs. 4,986 was spent on the propaganda upto the 29th February, 1960. A further sum of Rs. 3,292 is likely to be spent during the month of March, 1960.

(c) As this propaganda was started only in October, 1959, it is too early to assess the results.

#### Coal Deposits on Sutlej Banks

1050. **Shri Padam Dev:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that there are coal deposits in Karsong Tahsil of Mandi district on the banks of Sutlej; and

(b) if so, the active steps being taken in this matter?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) and (b). Tertiary coal and lignite are known to occur in this area but none of the occurrences so far examined by the Geological Survey of India have been considered to be of any economic significance.

#### Export of Ferrous Scrap

1051. { **Shri Chandak:**  
**Shrimati Sucheta Kripalani:**

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 1990 on the 22nd December, 1959 and state;

(a) the total quantity and value of ferrous scrap exported in 1957, 1958 and 1959 (gradewise); and

(b) the quantity and value of scrap exported on barter in 1957, 1958 and 1959 (gradewise)?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) A statement is laid on the Table. [See Appendix II, annexure No. 57.]

(b) Barter deals were not approved in 1957. From the middle of 1958 a quantity of 160,000 tons of permissible varieties of scrap valued at Rs. 2,72,09,600 (approximately) has been exported under barter transactions. Grade-wise break-up is not readily available.

#### Availability of Ferrous Scrap

1052. **Shri Chandak:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the estimated quantities of ferrous scrap (i) heavy melting scrap, (ii) sheet cutting No. 1, (iii) No. 2, (iv) No. 2A and (v) No. 3 available within the country in 1957, 1958, 1959 and 1960 so far;

(b) how much of these different grades of scrap were consumed by the local industries;